

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.11(4)-HC/2023/2360 Dated, Agartala, the 13th January, 2023

NOTIFICATION

The Hon'ble High Court has been pleased to notify the status of vacancies in all the grades of Tripura Judicial Services **as on 31.12.2022** in terms of order the dated 04.01.2007 of the Hon'ble Supreme Court of India passed in Civil Appeal No. 1867 of 2006 along with Civil Appeal Nos. 1868-72 of 2006 (*Malik Mazhar Sultan and another versus Uttar Pradesh Public Service Commission and others*) which is as follows:

A. For filling up of vacancies in the cadre of District Judge in respect of

(a) Twenty-five per cent vacancies to be filled up by Direct Recruitment from the Bar; and

(b) Ten per cent by promotion through Limited Departmental Competitive Examination of Civil Judges (Senior Division) not having less than five years of qualifying service.

Vacancies to be calculated including

a.	Existing Vacancies	
	Status of Recruitment Process <u>as on date</u>	Vacancy position <u>till date</u>
	Direct Recruitment: Out of 39 sanctioned posts in Grade-I of Tripura Judicial Service, 25% of the posts in the Grade i.e. 10 posts [39 x 25%=9.75 rounded off to 10] may be filled up by direct recruitment on the basis of the aggregate marks/ grade secured in a competitive examination conducted by the High Court. For filling up the existing vacancy process has been initiated by the High Court by issuing advertisement	Direct Recruitment: 01

	on 12.01.2023	
	Limited Departmental Competitive Examination: Nil	Limited Departmental Competitive Examination: Nil
b.	Future Vacancies that may arise within one year due to retirement	Direct Recruitment: Nil Limited Departmental Competitive Examination: Nil
c.	Future vacancies that may arise due to elevation to the High Court, death or otherwise, say ten percent of the number of posts	01

B. For filling up of vacancies in the cadre of District Judge in respect of sixty five percent vacancies to be filled up by promotion

Vacancies to be calculated including

a.	Existing Vacancies	
	Status of Recruitment Process as on date Promotion Quota: Nil	Vacancy position till date Promotion Quota: Nil
b.	Future Vacancies that may arise within one year due to retirement	02
c.	Future vacancies that may arise due to elevation to the High Court, death or otherwise, say ten percent of the number of posts	01

C. For filling up of vacancies in the cadre of Civil Judge (Senior Division) to be filled up by promotion

Vacancies to be calculated including

a.	Existing Vacancies	
	Status of Recruitment Process as on 31.12.2022 All posts in Grade-II are	Vacancy position as on date Vacancy: 05

<p>promotional posts.</p> <p>Recently, 4(four) posts in the cadre of Grade-II (as Principal Counsellor, Family Courts) for the 04 Districts, namely, (i)Dharmanagar, North Tripura District; (ii)Belonia, South Tripura District; (iii)Sonamura, Sepahijala District & (iv)Khowai, Khowai District have been created by the State Government vide Law Department's Memorandum No.F.1(9)-LAW/ ESRR.2/ 2014 (part) /12615-42,dated 03.09.22.</p> <p>Thereafter, on the recommendation of the High Court, the State Government has appointed 01 officer in Grade-I on promotion from Grade-II of the service. Therefore, the vacancy in the grade comes to 05.</p>	<p>As on date, none of the Grade-III officers have completed the requisite period of 05(five) year service in the cadre. As such, no process has been initiated for filling up the aforesaid vacancies.</p>
<p>b. Future Vacancies that may arise within one year due to retirement</p>	<p>Nil</p>
<p>c. Future vacancies that may arise due to elevation to the High Court, death or otherwise, say ten percent of the number of posts</p>	<p>03</p>

For appointment to the posts of Civil Judge (Junior Division) by direct recruitment

Vacancies to be calculated including

<p>a.</p>	<p>Existing Vacancies in Grade-III of Tripura Judicial Service</p>	
	<p>Status of Recruitment Process as on date</p> <p>Process has been initiated for filling up all the vacancies in the grade by direct recruitment. The</p>	<p>Vacancy position as on 31.12.2022</p> <p>Vacancies: 14</p> <p>Sanctioned posts in the Grade are 49 including 12 deputation/ leave reserve posts.</p>

	Main Written Examination was held on 05.11.2022, 06.11.2022 & 07.11.2022. The evaluation of the answer scripts is going on.	As on 31.12.2022 there were 35 officers in the Grade. So, there were 14 vacancies.
b.	Future Vacancies that may arise within one year due to retirement	Retirement- Nil
c.	Future vacancies that may arise due to promotion, death or otherwise, say ten percent of the number of posts.	Promotion- 08

**Sd/-
(V. PANDEY)
REGISTRAR GENERAL**

No.F.11(4)-HC/2023/2361-74

Dated, Agartala, the 13th January, 2023

Copy to:

- 1.** The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
- 2.** The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
- 3.** The Secretary, Hon'ble Union Law Minister, Ministry of Law & Justice, Government of India, New Delhi;
- 4.** The Secretary to the Hon'ble Law Minister, Government of Tripura, Agartala;
- 5.** The Secretary General, Supreme Court of India, New Delhi;
- 6.** The Registrar (Vigilance), High Court of Tripura, Agartala;
- 7.** The Registrar (Judicial), High Court of Tripura, Agartala;
- 8.** The Registrar (Admn., P & M), High Court of Tripura, Agartala;
- 9.** The Joint Registrar, High Court of Tripura, Agartala;
- 10.** The Chief Librarian, High Court of Tripura, Agartala;
- 11.** The System Analyst, High Court of Tripura, Agartala for uploading the same in the official Website of the High Court;
- 12.** The Superintendent (Establishment/Recruitment & Rules), High Court of Tripura, Agartala;
- 13.** File No.F.11(14)-HC/2023.

REGISTRAR GENERAL